

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2016 &
IA NO. 640 OF 2016**

Dated : 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Rimjhim Ispat Ltd.

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Desh Deepak Chopra

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

ORDER

This matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **01.10.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj